

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3683
ANSWERED ON:25.08.2011
RURAL EMPLOYMENT PROGRAMME
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the World Bank has recently advanced a loan of one million dollars for creation of rural employment in the country;
- (b) if so, the details thereof;
- (c) the state /UTs identified for launching this employment programme; and
- (d) the funds allocated to these States/ UTs so far under this programme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): The Government of India and the World Bank have signed a Credit Agreement of US \$1 billion (approximately Rs.4,600 crores) for the National Rural Livelihood Project (NRLP) with a view to strengthen the implementation of NRLM by supporting specific additional investments in 12 States with high incidence of poverty.

(c): The states proposed to be covered under NRLP are Bihar, Chhattisgarh, Jharkhand, Gujarat, Maharashtra, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh, West Bengal, Karnataka and Tamil Nadu.

(d): For receiving funds under NRLM, the States have to comply with the following conditions specified in the Framework for implementation of NRLM.

- i. Establishing State Rural Livelihoods Mission (SRLM) as an autonomous body or designating an existing society as SRLM.
- ii. Appointing a State Mission Director, from State Government.
- iii. Plan for inducting multi-disciplinary professional staff at State and District levels.
- iv. Submitting State Perspective and Implementation Plan (SPIP) and Annual Action Plan (AAP) to Ministry of Rural Development for appraisal and approval.

As no State has fully complied with these conditions so far, no fund has been released to any of the States.